

**GOVERNMENT OF INDIA
MINISTRY OF LAW AND JUSTICE
DEPARTMENT OF LEGAL AFFAIRS**

LOK SABHA

UNSTARRED QUESTION NO 2075

TO BE ANSWERED ON WEDNESDAY, THE 15th March 2017

Mutual Legal Assistance

2075. SHRI V. ELUMALAI:

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) whether the Government is examining enactment of the Mutual Legal Assistance in Criminal Matters Act to provide legal sanction for the evidence obtained through Mutual Legal Assistance Treaties and if so, the details thereof;
- (b) whether this is being initiated to remove doubts about the admissibility of such evidence; and
- (c) if so, the details thereof?

ANSWER

**MINISTER OF STATE FOR LAW AND JUSTICE AND ELECTRONICS AND
INFORMATION TECHNOLOGY
(SHRI P.P. CHAUDHARY)**

- (a) No Madam
- (b)&(c) Does not arise.